

a result of these efforts. Once the scheme is inaugurated naturally all disputes will be settled through the machinery of the scheme. The precise terms will be worked out in consultation with the employees organisations after full agreement has been reached.

Girls' Boarding House, Agartala

2294. Shri Dasaratha Deb: Will the Minister of Education be pleased to state:

(a) whether a girls' Boarding House, at Agartala town, Tripura run by Mahila Samiti under the Social Education Scheme sponsored by the Centre and State jointly remained closed in, December, 1965;

(b) if so, for how long it remained closed and the reasons therefor; and

(c) the amount granted to Mahila Samiti, Tripura during the current financial year to run the Boarding House?

The Minister of Education (Shri M. C. Chaglia): (a) to (c). The information is being collected and will be laid on the table of the Sabha in due course.

Jail Code

2295. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to abolish the system of fitting iron bars to the long-term prisoners;

(b) whether Government propose to confer with the State Governments to bring about a uniform jail code for the whole of India; and

(c) whether Government propose to prevent the application of the Criminal Procedure Code to the children below 10 years of age, by legislation?

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar): (a) No, Sir.

(b) The Model Prison Manual prepared by the All India Jail Manual

Committee (1957-59) was recommended to the State Governments for acceptance as a book of guidance and for drafting or modifying their own Jail Manual on the basis of such of the recommendations as are considered feasible.

(c) The Children Act, 1960, as applicable to the Union Territories prescribes the procedure for dealing with children.

Grants for Education of Political Sufferers

2297. Shri Hem Raj: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Central Government contribute 50 per cent of the share of the stipends given by the various States for education of the political sufferers;

(b) if so, the amount asked for by the Punjab Government during the years 1962-63, 1963-64 and 1964-65 and the amount given to it by the Centre; and

(c) the demand that has been made by the Punjab Government for the year 1965-66, so far?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) Yes, Sir.

(b) The required information is given below:

Year	Amount asked for by Punjab Government	Amount given by the Centre
	Rs.	Rs.
1962-63	1,93,683 + 11,747.29 + incurred after 31-3-1963. Not admitted as accountable in 1963-64).	1,92,852 on the basis of expenditure certified by A.G., Punjab.
1963-64	1,83,050	1,83,050
1964-65	1,90,803	1,90,803

(c) Demand for 1965-66 will be received after the financial year is over.